

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH, LUCKNOW

Contempt Petition No.332/000108/2015

In

Original Application No. 332/00237/2014

This the 30th day of January, 2020

HON'BLE MS. JASMINE AHMED, MEMBER (J)

HON'BLE MR. DEVENDRA CHAUDHRY, MEMBER (A)

Hari Om Srivastava, aged about 66 years, son of Late Sri Parmeshwari Dayal Srivastava, resident of C-91, South City, Rae Barely Road, Lucknow (retired as Assistant Director (Official Language) from the office of Chief Commissioner of Income Tax, Mumbai).

.....**Applicant**

By Advocate : Shri Prashant Kumar Singh

Versus

1. Sri Hansmukh Addhia, IAS, Secretary, Ministry of Finance (Department of Revenue), New Delhi-110001.
2. Sri D. s. Saxena, Principal Commissioner of Income Tax, Aaykar Bhavan, Maharshi Karve Road, Mumbai -400020.

.....**Respondents**

By Advocate : Smt. Prayagmati Gupta

ORDER (ORAL)

Delivered By Hon'ble Ms. Jasmine Ahmed, M-(J)

Learned counsel for respondents states that the order of this Tribunal dated 17th July, 2015 has been complied with to which the counsel for the applicant agrees.

2. Accordingly, the contempt petition is dismissed. Notices issued to the respondents' stands discharged.

Member -A

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Member -J